

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Company Appeal (AT) (Insolvency) No. 312 of 2021**

**In the matter of:**

**Mr. Rashpal Singh Todd**

**....Appellant**

**Vs.**

**Volkswagen Finance Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**Appellant:** Mr. Amit Sibal, Senior Advocate with Mr. Ajay Kohli, Ms. Priyanka Ghorawat, Mr. SS Sobit, Ms. Kirti Mewar, Mr. Vinayak Tripathi, Mr. Saksham Dhingra, Mr. Kaustubh Prakash, Mr. Aditya Swaroup, Ms. Saloni Jain, Ms. Ritu Sobti, Advocates.

**Respondents:** Mr. Ramji Srinivasan, Senior Advocate with Mr. Sanjeev Sagar, Ms. Nazia Parveen, Mr. Shivkrit Rai, Ms. Rajshree Chaudhary, Mr. Abhishek Chand, Mr. Birendra Singh Rawat, Advocates for R1.

**Company Appeal (AT) (Insolvency) No. 313 of 2021**

**In the matter of:**

**Rashpal Singh Todd**

**....Appellant**

**Vs.**

**Volkswagen Finance Pvt. Ltd. & Ors.**

**....Respondents**

**Present:**

**Appellant:** Mr. Amit Sibal, Senior Advocate with Mr. Ajay Kohli, Ms. Priyanka Ghorawat, Mr. SS Sobit, Ms. Kirti Mewar, Mr. Vinayak Tripathi, Mr. Saksham Dhingra, Mr. Kaustubh Prakash, Mr. Aditya Swaroup, Ms. Saloni Jain, Ms. Ritu Sobti, Advocates.

**Respondents:** Dr. Abhishek Manu Singhvi, Senior Advocate with Mr. Azeem Samuel, Mr. Vardhman Kaushik, Mr. Nishant Gautam, Mr. Dhruv Joshi, Mr. Abhishek Chand, Mr. Birander Singh, Advocates for R1.

Contd/-.....

**ORDER**

**(Through Virtual Mode)**

**15.04.2021:** Heard Mr. Amit Sibal, Senior Advocate representing the Appellant in part but due to paucity of time, Mr. Ramji Srinivasan, Senior Advocate representing the Respondent No.1 in Company Appeal (AT) (Insolvency) No. 312 of 2021 and Dr. Abhishek Manu Singhvi, Senior Advocate representing the Respondent No.1 in Company Appeal (AT) (Insolvency) No. 313 of 2021 could not be heard today.

List both the appeals on 20<sup>th</sup> April, 2021.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

**AR/g**